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requires upgradation/development for commencement of RCS operations is developed under "Revival of unserved and underserved airports" scheme.

Routes connecting Jeypore, Utkela, Rourkela and Jharsuguda airports in Odisha have been awarded under RCS-UDAN. Development/upgradation of these airports have been undertaken under "Revival of unserved and underserved airports" scheme. Further, VGF disbursed to SAOs for operating RCS flights connecting Jharsuguda airport in Odisha is ₹ 49,53,89,202/- as on 31.07.2020.

However, routes connecting Jeypore, Utkela and Jharsuguda airports were cancelled due to the non compliance of Selected Airline Operator (SAO) Agreement by the SAOs. These airports were offered under second and third rounds of bidding under RCS-UDAN. However, no valid bid was received for Jeypore and Utkela Airport. Under UDAN third round, RCS routes connecting Jharsuguda airport to Kolkata, Bhubaneswar, Hyderabad, Mumbai, Delhi and Raipur airport were awarded.

Strength of IPS officers in Andhra Pradesh

- 355. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- whether it is a fact that as per the latest position, the sanctioned strength of IPS officers in Andhra Pradesh is 150 and there are 30 vacancies;
 - (b) if so, the details thereof;
 - the efforts being made to fill in 30 vacancies in a time-bound manner; and
- how many IPS officers are going to be allotted to AP in this year's UPSC exam to fill the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) As on 01.01.2020, total 115 IPS Officers are in position against the sanctioned strength of 144 in Andhra Pradesh. There is a shortfall of 29 IPS officers in Andhra Pradesh Cadre out of which 9 are in Direct Recruitment quota and 20 in Promotion quota.

(c) and (d) The filling up of vacancies is a continuous process and every year vacancies of Direct Recruitment quota in the Indian Police Service are filled through Civil Services Examination conducted by the Union Public Service Commission. The allocation of officers to the state/cadre is determined, inter-alia, on the basis of deficit percentage of the state/cadre and demand of the state/cadre.